

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:498
ANSWERED ON:26.02.2015
HIGHWAY POLICING
Kumar Shri P.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to have Highway Policing on all the National Highways in the country;
- (b) if so, the details thereof along with the details of the funds allocated during the last two years and the current year, yearwise;
- (c) the amount of money sanctioned and spent during the said period, year-wise, State-wise; and
- (d) the action taken by the Government to extend assistance to the accident victims on the National Highways?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) to (c) Policing on public places including National Highways is a State subject. The State Government is presently registering, investigating and prosecuting offences under various laws, including the Motor Vehicle Act, 1988. The draft Road Transport and Safety Bill, 2015 proposes to introduce the chapter namely, National Highway Traffic Protection Services to ensure enforcement of traffic regulation, reduce road crashes, make national highways safer for road users.

(d) This Ministry has introduced pilot project of cashless treatment for road accident victims on the three stretches of national highways. The objective of the project is to save lives of accident victims by providing prompt and appropriate medical care during 'Golden Hour, and thereby reduce fatalities in road accidents. The project envisages transport of accident victims from the accident scene to hospital and, where required, from one hospital to another for treatment at a public or private hospital for the first 48 hours or Rs. 30,000/-, whichever is earlier. Following are the three stretches of national highways on which pilot project has been started:

- i. Gurgaon-Jaipur of NH-8
- ii. Ahmedabad-Mumbai stretch of NH-8
- iii. Ranchi-RargaonMahulia stretch of NH-33